

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7522/2004

(From the judgement and order dated 18.12.2003 in Misc. Appeal 1164/1999 of The
HIGH COURT OF Madhya Pradesh at Indore)

GULSHAN KUMAR

Petitioner(s)

VERSUS

ABHAY KUMAR & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 27/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. Puneet Jain, Adv.

Ms. Christi Jain, Adv.

Mr. H.D. Thanvi, Adv.

Mr. Sarad Singhania, Adv.

Ms. Pratibha Jain, Adv.

For Respondent(s)

Mr. Ajay Choudhary, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after four weeks in view of the letter circulated.

(PAWAN KUMAR)
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